

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

TP No. 38/CTB/2019 (CP No. 1289/KB/2018), IA (IB) No. 26/CTB/2020

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of India -Vs- Maa Durga Flour Mills Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Patita Paban Bishwal, Adv,
Mr Dripto Majumdar, Adv.

For Respondent (s) Mr. Shaunak Mitra, Adv.

ORDER

IA (IB) No. 26/CTB/2020:

Ld. Counsel, Mr. Dripto Majumdar appearing for the counsel on record for Mr. P. P. Bishwal for RP. Ld. Counsel, Mr. Shaunak Mitra, appearing for the counsel on record Mr. Aditya Kanodia for the respondents. Both sides counsel on record not present. At the request of the both sides, matter adjourned for the appearance of counsels on record for both sides and for final hearing to 12.02.2024. Since matter is pending for a long time, list it High on Board.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)